GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

LOK SABHA UNSTARRED QUESTION NO. 4466

TO BE ANSWERED ON THE 8TH JANUARY, 2019/, PAUSHA 18, 1940 (SAKA)

BORDER INFRASTRUCTURE PROJECTS

4466. SHRI RAM CHARITRA NISHAD:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that border infrastructure projects have been delayed due to want of environmental clearances;

(b) if so, the details thereof;

(c) whether it is also true that India's national security is at stake at most places on the Indo-China Border; and

(d) if so, the measures taken by the Government to expedite the said projects?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJIJU)

(a) to (d): The Ministry of Environment, Forest and Climate Change, Government of

India have accorded General approval under Section 2 of Forest (Conservation) Act,

1980 to expedite the forest clearances for taking up border infrastructure works:-

Letter No.	Name of the Border	Clearance accorded
F. No11-246/2014- FC dated 29 th January, 2015	Indo-China Border	Within 100 Kms of aerial distance from Line of Actual Control
F. No11-246/2014- FC dated 21 st December, 2017	Indo-Bhutan & Indo- Myanmar Borders	Within 16 Kms of aerial distance from the respective International Borders
	Indo- Nepal Border	Within 15 Kms of aerial distance from the International Border
	All other Borders including Indo- Bangladesh and Indo-Pakistan Borders	Within 05 Kms of aerial distance from International Borders

The above measures taken by Government of India have substantially contributed in reducing the delays with regard to environmental clearances. India's national security is not at stake on Indo-China Border.

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